

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No.66 of 2020**

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Nagendra Kumar ..... Petitioner  
Versus  
The State of Jharkhand & Others ..... Respondents

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. D.K. Chakraverty, Advocate  
For the Respondents : Mr. Kaushik Sarkhel, G.A. V

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**03/26.06.2020** Heard Mr. D.K. Chakraverty, learned counsel for the petitioner and Mr. Kaushik Sarkhel, G.A. V, learned counsel for respondents-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for respondents-State is directed to file counter affidavit within a period of four weeks.

Post this matter on 26<sup>th</sup> August, 2020.

**(Sanjay Kumar Dwivedi, J.)**

Anit